

सम्बन्ध में सूचना, जहां तक उपलब्ध है, नीचे दी गई है

क्र० सं	कच्चे माल का नाम	प्राप्ति के स्रोत	यदि आयात किया गया है तो सी० आई० एफ मूल्य
1	2	3	4
1.	एबसोलूट अलकोहल	स्वदेशी	—
2.	एकोटिक एसिड ग्लोसियल	—वही—	—
3.	हाइड्रोक्लोरिक एसिड	—वही—	—
4.	डेरगो जी-60 या ब्रीलेन्ज कारबोल (हाईपिक कारबोल)	—वही— —वही—	— —
5.	सोडियम क्लोराइड	—वही—	—
6.	साइप्रैकविनोल बेंस	आयातित	₹० ००९ प्रति ग्राम (1974 में)

गत तीन वर्षों के दौरान कम्पनी द्वारा साइप्रोहेप्टाडीन की निम्नलिखित मात्राओं का निर्माण करने की सूचना दी गई है :-

वर्ष	उत्पादन (कि. ग्रा.)
1979	301
1980	302
1981	162

(ड) और (च). वर्ष 1980-81 के दौरान साइप्रोहेप्टाडीन का सी आई एफ आयात मूल्य 2/- रु. प्रति ग्राम था। सीमा-शुल्क की वर्तमान दर के आधार पर आयात की अवतरित लागत 3.70 रु. प्रति ग्राम बैठती है। सभी निर्माताओं के फामूलेशनों के मूल्य आयातों की अवतरित लागत के आधार पर निर्धारित किए गए हैं। मै. मार्क शार्प एंड धोमे आफ इंडिया लि. ने मूल्य नियंत्रण) आदेश के 70 के अधीन उनके औषध मूल्य नियंत्रण) आदेश के 1970 के प्रति ग्राम के अपने स्वदेशी मूल्य को बाजए आयात की अवतरित लागत के आधार पर फामूलेशनों के मूल्य निर्धारित करने के विरुद्ध सरकार को अप्यावेदन दिया है। कम्पनी का अभ्यावेदन रद्द कर दिया गया है।

Thermal Power plant in Andaman and Nicobar Island

3555. SHRI MANORANJAN BHAKTA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have sanctioned a Thermal Power Station in Andaman and Nicobar Islands; if so, the date of sanction and when the installation work will be undertaken;

(b) whether Andaman and Nicobar Administration would be allowed to install the said work or some outer agency will be engaged by the Government of India, in the latter case, the reasons for not entrusting it to the A & N Administration;

(c) whether Government of India agree that all Class II and Class IV employment will be made locally; if not, the reasons therefor; and

(d) whether some employees of CEA have been posted to Port Blair from the main-land; if so, their details (including designations); and the considerations for their posting to Port Blair?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A scheme for establishment of 2x5 MW Thermal Power

Station in South Andaman of the Andaman and Nicobar Islands has been cleared by the Central Electricity Authority and the Planning Commission. A formal administrative sanction is expected to be issued shortly. Preliminary works are under progress and the installation work is likely to commence in early 1983-84.

(b) The agency for carrying out the installation works would be decided in consultation with the Andaman & Nicobar authorities.

(c) To the extent possible and practicable Group 'C' and Group 'D' employment would be made locally.

(d) No CEA staff has been posted to Port Blair from main land for the purpose so far.

Increase in Number of Notaries for Poona

3556. SHRI V.N. GADGIL: Will the Minister of LAW, JUSTICE and COMPANY AFFAIRS be pleased to state:

(a) what is the total number of Notaries sanctioned for Poona city; and

(b) whether Government propose to increase the number in view of the fast growth and increasing demands of the city?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHIK): (a) The

(i) Vindhyachal STPS (St. I)

Unit size	- 6×210 MW
Foreign contracting party	- M/s. Techno-prom export (USSR).
Indian Agent	- Nil
Contract Value	- Rs. 321 crores (approx)

(ii) Rihand STPS (St. I)

Unit size	- 2×500 MW
Foreign contracting party	- M/s. Northern Engineering Industries (U.K.)
Indian Agent	- Nil
Contract Value	- Rs. 410 crores (approx).

number of Notaries to be appointed by the State Government of Maharashtra from its quota for Poona District is 4. There is, however, no such stipulation in the quota for appointment of Notaries by the Central Government in Maharashtra State.

(b) Yes Sir, a proposal in this regard is under consideration in consultation with the State Government of Maharashtra.

Power Projects Contracted on Foreign Manufacturers and Suppliers

3557. SHRI RAM PRASAD AHIRWAR: Will the Minister of ENERGY be pleased to state:

(a) names of thermal power projects being contracted on foreign manufacturers and suppliers;

(b) number and size of thermal units (in MW), names of foreign contracting parties and their Indian agents and values of contracts in crores of rupees; and

(c) whether global tenders were invited for the award of each of the above contracts, if not, the reasons for the same in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Contracts have recently been finalized for setting up of Vindhyachal Super Thermal Power Station (Stage-I) and Rihand Super Thermal Power Station (Stage-I). The details are given as under:—